

CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)

Weekly Hearing Schedule for the month of March, 2022 (28.3.2022 to 31.3.2022)
(through video conference)

Date, Day & Time	S. No.	Petition No.	Petitioner	Subject in Brief
29.3.2022 Tuesday At 10.30 A.M. Miscellaneous/ Review Petitions	1.	21/TT/2022 alongwith I.A.No.6/2022	PKTCL	Petition for approval of truing up of transmission tariff for 2014-19 Tariff Block and determination of transmission tariff for 2019-24 Tariff Block for transmission line elements covered under the Transmission Project of Parbati Koldam Transmission Company Limited(Interlocutory application for refund the excess tariff collected during FY 2014-19 and FY 2019-21, and permission to bill the beneficiaries based on the proposed Transmission Charges for the control period FY 2014-19 to FY 2019-24 in the True-up and Tariff Petitions).
	2.	I.A.No.4/2022 in Petition No.92/MP/2021	EPL	Interlocutory application for placing on record subsequent events and praying for directions in Petition No.92/MP/2021(Petition under Section 79 (1) (c) and (d) of the Electricity Act, 2003 ('the Act') in terms of the direction issued pursuant to the 2nd Meeting of Validation Committee for the application Period from 1st July 2020 to 30th September, 2020 for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010 ("Validation Committee").
Coram: Chairperson Member (ISJ) Member (AG) Member (AKS)	3.	2/RP/2022	PGCIL	Petition seeking review of the order dated 19.8.2021 in Petition No. 468/TT/2020 (<i>On admission</i>)
	4.	23/RP/2021	PGCIL	Petition seeking review of the order dated 2.6.2021 in Petition No. 132/TT/2020
Coram: Chairperson Member (ISJ) Member (AG)	5.	4/RP/ 2022	MPL	Petition for review of Order dated 8.1.2022 in Petition No. 408/GT/2020 for truing-up of Generation Tariff for FY 2014-19 tariff period and determination of Generation Tariff for FY 2019-24 tariff period in respect of Maithon Right Bank Thermal Power Project (1050 MW) of Maithon Power Limited(<i>On admission</i>) .
	6.	15/RP/2021	PGCIL	Petition for review of the order dated 8.2.2021 in Petition No. 84/TT/2020
	7.	17/RP/2021	PGCIL	Petition for review of the order dated 8.2.2021 in Petition No. 85/TT/2020
Coram: Chairperson Member (AG) Member (PKS)	8.	26/RP/2021	JPL	Petition seeking review of the Order dated 24.11.2021 in Petition No.560/MP/2020 (<i>On admission</i>).
Coram: Chairperson Member (ISJ)	9	5/RP/2022	TPL	Petition under Section 94(1)(f) of the Electricity Act read with Regulation 103 of the CERC (Conduct of Business) Regulations 1999 seeking review of the PoC Order dated 6.3.2020 in Petition No. L-1/44/2010-CERC (<i>On admission</i>).
	10.	5/RP/2020	KPTCL	Petition seeking review of the order dated 8.11.2019 in Petition No. 361/TT/2018.
	11.	93/TT/2020	PGCIL	Petition for truing up of transmission tariff for 2014-19 tariff block and determination of Transmission tariff for 2019-24 tariff block Transmission system associated with System strengthening -XII in Southern Region.
Coram: Member (ISJ) Member (AG)	12.	19/RP/2021	PGCIL	Petition for review of the order dated 2.2.2021 in Petition No. 312/TT/2020.
30.3.2022 Wednesday At 10.30 A.M.	1.	No.RA14026(11))/1/2022-CERC	Public Hearing	Public Hearing on the Draft Central Electricity Regulatory Commission (Terms and Conditions for Renewable Energy Certificates for Renewable Energy Generation) Regulations, 2022
31.3.2022 Thursday At 10.30 A.M. Generation Tariff Petitions	1.	221/GT/2020	NTPC	Petition for revision of tariff of Badarpur Thermal Power Station for the period from 1.4.2014 to 15.10.2018 after the truing up exercise.
	2.	191/GT/2020	NTPC	Petition for revision of tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 1.4.2014 to 31.3.2019 after

				the truing up exercise.
	3.	424/GT/2020	NTPC	Petition for approval of tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 1.4.2019 to 31.3.2024.
	4.	231/GT/2020	NTPC	Petition for approval of tariff of Barauni Thermal Power Station Stage-II (2x250 MW) for the period from the anticipated COD of Unit 8 (Unit 1 of stage-II) to 31.3.2024.
	5.	291/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 in respect of Chamera-II Power Station and for determination of tariff for the period 2019-24 in respect of Chamera-II Power Station.
	6.	298/GT/2020	NHPC	Petition for truing up of tariff for the period 2014-19 in respect of Teesta-V Power Station and for determination of tariff for the period 2019-24 in respect of Teesta-V Power Station.
	7.	564/GT/2020	DVC	Petition for truing up of annual fixed charges for the period 2014-19 and for determination of tariff for the period 2019-24 in respect of the Koderma Thermal Power Station, Units-I and II (1000 MW).
	8.	361/GT/2020	PPCL	Petition for truing up of tariff of Pragati-III CCPS 1371.2 MW power plant of Pragati Power Corporation Limited for the MYT period 1.4.2014 to 31.3.2019
	9.	371/GT/2019	NEEPCO	Petition for revision of tariff for the period 1.4.2014 to 31.3.2019 carrying out truing up exercise for the period 2014-19 with respect to the capital expenditure including additional capital expenditure incurred during the period of 2014-15 to 2018-19 in respect of Khandong Hydro Electric Plant (2 x 25 =50 MW) of North Eastern Electric Power Corporation Limited (NEEPCO Ltd.), Shillong.
	10.	397/GT/2020	NEEPCO	Petition for determination of tariff for the period 1.4.2019 to 31.3.2024 in respect of Khandong Hydro Electric Power Plant (2 x 25 MW = 50 MW) of North Eastern Electric Power Corporation Limited (NEEPCO), Shillong.

Sd/
(T.D. Pant)
Joint Chief (Legal)
28.3.2022